

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "ए", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "A", CHANDIGARH

HEARING THROUGH: PHYSICAL MODE

श्री विक्रम सिंह यादव, लेखा सदस्य एवं श्री परेश म. जोशी, न्यायिक सदस्य
BEFORE: SHRI. VIKRAM SINGH YADAV, AM & SHRI. PARESH M. JOSHI, JM

आयकर अपील सं. / ITA NO. 791/Chd/2024
निर्धारण वर्ष / Assessment Year : 2011-12

Inder Dutt Sharma Shiv NilayaM Below BCS, BCS New Shimla, Shimla	बनाम	The ITO Shimla
स्थायी लेखा सं. / PAN NO: AXOPS8083J		
अपीलार्थी/ Appellant		प्रत्यर्थी/ Respondent

निर्धारिती की ओर से/ Assessee by : None
राजस्व की ओर से/ Revenue by : Shri Vivek Vardhan, JCIT, Sr. DR
सुनवाई की तारीख/ Date of Hearing : 09/12/2024
उद्घोषणा की तारीख/ Date of Pronouncement : 12/12/2024

आदेश/Order

PER PARESH M. JOSHI, J.M. :

This is an appeal filed by the Assessee against the order dt. 21/05/2024 of Ld. CIT(A)/NFAC, Delhi pertaining to Assessment Year 2011-12.

2. During the course of hearing nobody was present on behalf of the assessee however withdrawal application has been furnished which read as under:

*SUB: WITHDRWAN OF APPEAL IN THE CASE OF SH. INDER DUTT SHARMA, SHIV N1LAYAM BELOW BCS, SHIM LA FOR THE ASSET. YEAR 2011-12
ITA No. 791/CHANDI/2024*

PAN: AXOPS8083J

Sir,

In connection with above it is .submitted that assessment in the case of assessee was completed u/s 143(3) r.w.s 147 of the I.T Act, 1961. Assessee preferred an appeal before the Worthy CIT(A), wherein the appeal was dismissed, thereafter assessee further preferred appeal before your good self.

Sir, it is submitted that assessee have opted for Scheme under Vivad se Vishwas Act, 2024, copy of Form-1 is enclosed herewith. It is therefore requested that appeal filed ma) kindly be treated as withdrawn.

Thanking you

Yours faithfully
Sd/-
(ASHRAY SARNA)
Counsel for the assessee

3. Ld. Sr. DR did not object if the appeal of the assessee is dismissed as withdrawn.
4. In view of the above the appeal of the assessee is dismissed as withdrawn.
5. In the result, appeal of the Assessee is dismissed.

(Order pronounced in the open Court on 12/12/2024)

Sd/-

विक्रम सिंह यादव
(VIKRAM SINGH YADAV)
लेखा सदस्य/ ACCOUNTANT MEMBER

Sd/-

परेश म. जोशी
(PARESH M. JOSHI)
न्यायिक सदस्य / JUDICIAL MEMBER

AG

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar